

11.06 hrs.

**DELAY IN RECEIPT OF COMMUNICATION TO LOK SABHA**

**Shri Hari Vishnu Kamath (Hoshangabad):** Before we proceed to the next item, namely, the Supplementary Demands for Grants for Railways, may I invite your attention to Bulletin Part II received this morning among parliamentary papers which shows that even in these days of national emergency it takes five days or more for a communication to reach you in New Delhi from the Central Jail, New Delhi? This should be inquired into. If this is the state of affairs, I think something should be done to tighten up matters. This is concerning Dr. Lohia's release from the jail. The communication from the jail is dated September 8 and it reached you on the 13th morning, yesterday, five days later.

**Mr. Speaker:** Two days were holidays...

**Shri Hari Vishnu Kamath:** Even then, this delay has to be inquired into.

**Mr. Speaker:** I will get it examined.

**श्री मधु लिमये (मुंबेर) :** अध्यक्ष महोदय, इस से पहले कि आप रेलवे की अनुपूरक मांगों को लें, मैं यह जानना चाहता हूँ कि क्या आज प्रधान मंत्री जी काश्मीर के बारे में कोई बयान करेंगे। उन से पूछ लिया जाये।

**अध्यक्ष महोदय :** बहुत अच्छा, मैं उन से पूछ कर हाउस को इतिहा दे दूंगा।

11.07 hrs.

**DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1965-66—  
Contd.**

**Mr. Speaker:** The House will now take up Supplementary Demands for Grants (Railways). Dr. Singhvi.

**Dr. L. M. Singhvi (Jodhpur):** It is true that our hearts are much more in matters which are more vital to our national interests and in the present hostilities between our country and our bellicose neighbour; it is also true that we are more anxious to know of the latest developments, but I suppose we have to carry on with the business of the House until we have further information or until the Treasury Benches proceed to consult with us further in this respect. I do hope that such consultation will take place before the country is committed to any proposals in this regard.

Demand Nos. 2, 14 and 15 appear to be very small in nature and magnitude. They are, as a matter of fact, very considerable in their implications. Two of these Demands would involve an expenditure of more than Rs. 2 crores each, and one of these may involve an expenditure of over Rs. 7 lakhs. These are token Demands for the time being for obtaining Parliament's approval for advance action in consonance with a recommendation made by the Public Accounts Committee.

Ordinarily, in such matters which have received the sanction of the Planning Commission and of the administration, at this stage there is very little to add. I have, however, a few submissions to make, particularly in respect of Demand No. 14 which relates to construction of new lines. I think that we are entitled to speak not only in respect of what is proposed to be done under these Supplementary Demands, but also what has been consistently omitted to be done. I feel particularly that the development of transport, both in the field of railways and in the field of roads, has not been done with a full measure of the consciousness of defence implications and our defence needs. I feel that now is the time to emphasize, as the Chinese aggression gave us a compelling realisation that we must emphasize defence implications and defence needs particularly in the border areas. I